

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 60/NCLT/AHM/2017 (New)  
With Gujarat High Court CP no. 485 and CA No. 464/2016

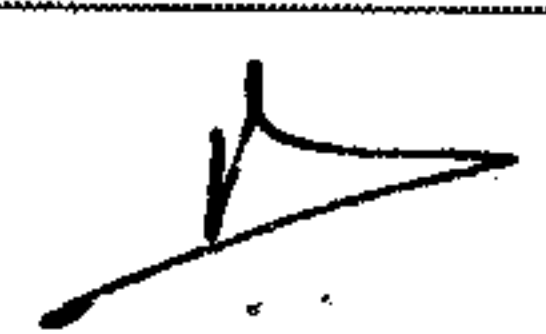
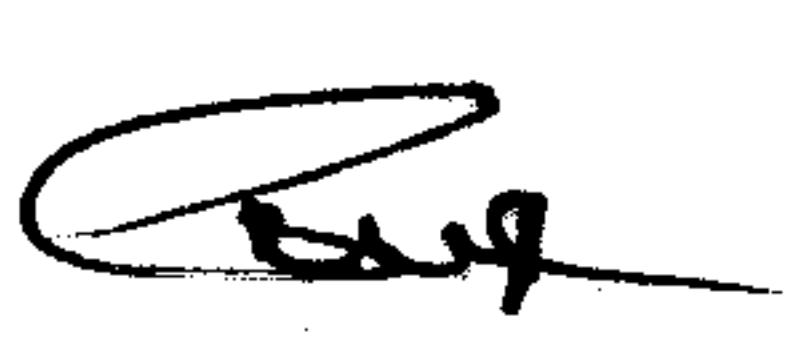
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: M B Stone Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
2.	Lalit M. Patel	Advocate	Objector	

**ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Lalit Patel present for Objector.

Proof of service of publication filed.

Proof of service of notices to shareholders and creditors filed.

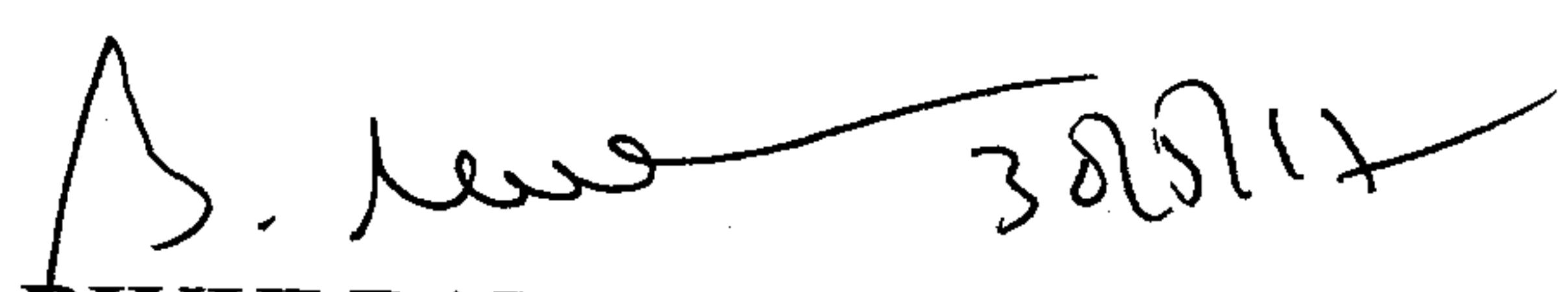
Proof of service on statutory authorities filed.

Common representation of Regional Director received.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Objector.

Learned Counsel for objector represented that he will file affidavit withdrawing the objection.

List the matter on 31.05.2017.

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 30th day of May, 2017.